#### GOVERNMENT OF INDIA MINISTRY OF POWER

#### LOK SABHA UNSTARRED QUESTION NO.3689 TO BE ANSWERED ON 03.01.2019

#### **STATUS OF IPDS**

### 3689. DR. HEENA VIJAYKUMAR GAVIT: SHRI SATAV RAJEEV: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRIMATI SUPRIYA SULE: SHRI DHANANJAY MAHADIK:

Will the Minister of POWER be pleased to state:

(a) the present status of National Integrated Power Development Scheme (IPDS) along with the aims and objectives;

(b) whether the IPDS is progressing successfully and the Government has been able to achieve its objective, if so, the details thereof;

(c) whether this scheme will strengthen the transmission and distribution (T&D) networks, 100 percent metering of urban areas and smarten it with information technology, if so, the details thereof;

(d) whether some State Governments have not joined the scheme, if so, the name of such States and the steps taken by the Government to make them join the scheme and the quantum of funds released and utilized, State-wise; and

(e) the other steps taken by the Government to provide quality and reliable power supply in the urban areas?

#### ANSWER

#### THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) to (c): The Integrated Power Development Scheme (IPDS) was approved by the Government of India on 20.11.2014 with the aim to provide quality and reliable power supply in the urban areas with the following components:

- i) Strengthening of Sub-transmission and Distribution network in urban areas;
- ii) Metering of feeders/distribution transformers/consumers in urban areas; and

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# iii) IT enablement of distribution sector and strengthening of distribution network, being undertaken under R-APDRP.

The Scheme has a total outlay of Rs. 32,612 crore including a budgetary support of Rs. 25,354 crore. Projects worth Rs. 31,945 crore have been sanctioned in 546 circles of 32 states/UTs and Rs. 7116 crore have been disbursed. The sanctioned projects include Rs. 28,234 Cr for System strengthening, Rs. 985 Cr. For IT Phase-II projects, Rs.834 Cr. for Smart Metering, Rs.747 Cr. for ERP, Rs.165 Cr. for RT-DAS & Rs.978 Cr. for GIS s/s. The Projects are under various stages of implementation and are progressing successfully, having achieved 49% progress as reported by the Utilities.

(d): All States have joined the scheme. The details of funds sanctioned and released are placed at Annexure.

(e): Distribution of electricity falls under the purview of States and Distribution Utilities and ensuring the quality and reliable power supply is the responsibility of States and concerned Utility. However, Government of India has launched several schemes such as Integrated Power Development Scheme (IPDS), Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Ujwal DISCOM Assurance Yojana (UDAY) to enable States to improve their Distribution Infrastructure. Under IPDS/DDUGJY schemes, central funding is being provided for strengthening of sub-transmission and distribution networks in the urban & rural areas and Metering of distribution transformers/feeders/ consumers for reduction of T&D losses. Funds have also been sanctioned under IPDS for Under Ground (UG) cabling and Aerial Bunched (AB) cables for quality and reliable power supply.

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## ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 3689 TO BE ANSWERED IN THE LOK SABHA ON 03.01.2019

**IT Enablement/ERP/** ST&D Total Smart meter SI. State/ UTs Approved Approved Approved No. Disb. Disb. Disb. Circle Town Cost Cost Cost (crore) (crore) (crore) (crore) (crore) (crore) A&N AP Arunachal P Assam Bihar 2,220 Chhattisgarh Delhi Goa Gujarat 1,127 Haryana ΗP J&K Jharkhand Karnataka 1,198 Kerala Maharashtra 2,417 Manipur Meghalaya Mizoram MP 1,557 Nagaland 1,083 Odisha Puducherry Punjab Rajasthan 1,350 Sikkim Tamil Nadu 1,704 1,761 Telangana Tripura UP 5,140 Uttarakhand West Bengal 2,940 Total 3,630 27,706 2,566 30,273\* 7,116

State-wise details of projects sanctioned and disbursed under IPDS as on 15.12.2018

Source: PFC

\*In addition to above, Monitoring Committee in its 13th Meeting approved Additional System Strengthening Projects worth Rs 525.97 crore, RT-DAS Projects worth Rs 164.82 crore and GIS Projects worth Rs 973.49 crore. Hence, total sanctions are Rs.31,945 cr.

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